

**Mr. Arya Tripathy, Adv.
Mr. Tanmay Sinha, Adv.
M/s. Plr Chambers & Co.**

**Mr. Maninder Singh, Sr. Adv.
Mr. Gaurav Sharma, Adv.
Mr. Kirtiman Singh, Adv.
Ms. Manmeet Kaur Sareen, Adv.
Mr. Waize Ali Noor, Adv.
Mr. Dhawal Mohan, Adv.
Mr. Prateek Bhatia, Adv.
Ms. Srirupa Nag, Adv.**

**UPON hearing the counsel the Court made the following
O R D E R**

- 1 We are not inclined to entertain the Special Leave Petitions under Article 136 of the Constitution of India.
- 2 The Special Leave Petitions are accordingly dismissed.
- 3 Pending applications, if any, stand disposed of.

**(CHETAN KUMAR)
A.R. - cum - P.S.**

**(SAROJ KUMARI GAUR)
Court Master**